

(b) if so, steps contemplated in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL) : (a) Yes, Sir.

(b) The following steps taken by the Government aim at achieving these objectives :

- (i) The National Film Development Corporation, a public sector undertaking under the Central Government provides loans on concessional interest for production of good artistic films and also undertakes production of such films of its own. To ensure that good artistic films have adequate exhibition outlets, the Corporation provides loans for construction of low cost theatres in different parts of the country. It also exhibits good quality, artistic films in Akashwani theatre, Bombay procured by it and in the theatres the construction of which is financed by it.
- (ii) The Government organises every year a national film festival which aims at, *inter alia*, encouraging the production of films of aesthetic excellence and social relevance.
- (iii) The National Film Development Corporation also organises an international film Festival every year (a competitive International Film Festival of India in New Delhi and a non-competitive Filmotsav in other important Indian cities, every alternative year) to expose the Indian Film makers and the public at large to the excellence in the art of cinema of the world.
- (iv) Every year, the Government selects about 21 feature films and some short films for the Indian Pencerama Section of the International Film Festival of India/Filmotsav. These films which are the best of the Indian cinema are given recognition in other ways. *e.g.* by entering them

in International Film Festivals and Indian Film Weeks in other countries and by recommending to the State Governments and Union Territory Administrations that they should be exempted from payment of entertainment tax.

- (v) The National Film Archive of India, Pune has been making available on regular basis Indian and foreign film classics to more than 300 film societies/film clubs all over India for study and appreciation of good cinema. National Film Archive at India is also organising Film Appreciation Programmes for the benefit of public at Pune and other cities.

Housing Schemes for Goa

966. SHRI EDUARDO FALEIRO : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether Government are aware of serious shortage of housing accommodation in the Union Territory of Goa;

(b) if so, the steps proposed to be taken in this regard; and

(c) the specific housing schemes proposed for South Goa area ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR) : (a) As per the estimates made by National Building Organisation (NBO), the current housing shortage in the Union Territory of Goa Daman and Diu is 67,000 dwelling units.

(b) and (c). Housing is a State subject. State Governments/UTs are free to formulate and implement Various social Housing schemes in accordance with their needs and plan priorities.

[Translation]

Employment to the Students who come out from Schools and Colleges

967. SHRI BHARAT SINGH : Will the Minister of LABOUR be pleased

to state the steps being taken by Government to provide employment to the students coming out of schools and colleges, so as to remove unemployment which is becoming acute day-by-day ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH) : The Approach Paper to the Seventh Five Year Plan (1985-90) states that the generation of gainful employment through integration of the sectoral production plans with employment plans and enlargement of on-going employment programmes under a National Employment Programme to cover specific target groups will be emphasized in the Seventh Plan. Employment schemes will aim at the creation of durable assets, skill formation and generation of permanent and continuing employment with progressively increasing incomes levels. In addition, the schemes will continue to promote self-employment in economically viable activities backed up by the requisite training, credit, marketing and organisational linkages.

Regularisation of Colonies in Delhi

968. **SHRI BHARAT SINGH :** Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether Government recently gave an assurance to regularise 612 unauthorised colonies but no concrete steps have been taken in the matter so far; and

(b) the time by which these colonies would be regularised ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR) : (a) and (b). No assurance of the kind has recently been given by the Government. However, it had been decided by Government on 16.2.1977 to regularise unauthorised colonies in Delhi covering residential and commercial structures constructed therein after fitting them into a layout plan, keeping clear space for roads and other community facilities. The date for regularisation of the residential structures was subsequently extended to 30.6.1977,

Initially a list of 612 unauthorised colonies was drawn up by the DDA and MCD for consideration for regularisation but this was subsequently revised to 607 colonies excluding certain unauthorised colonies in notified slum areas and unauthorised extensions of villages.

The latest position about regularising these 607 unauthorised colonies is as under :—

Authority	Colonies regularised	Colonies not regularised/rejected	Cases under process
D.D.A.	138	7	10
M.C.D.	400	49	3
Total :	538	56	13=637

It is not feasible to lay down any time limit for this purpose.

[English]

Increase in Production of Oil Seeds to Curtail Import

969. **SHRI MOHAMMAD MAHFOOZ ALI KHAN :** Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether the Central Organisation of Oil Industry and Trade, Bombay has made certain suggestions to Government to increase the domestic production of oilseeds to minimise imports and to eliminate it ultimately; and

(b) if so, the details thereof; and

(c) the reaction of Government thereto ?

THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BUTA SINGH) : (a) to (c). Yes, Sir. The Central Organisation for Oil Industry and Trade has suggested that a production target of 75-80 lakh tonnes of vegetable oils might be achieved by the end of Seventh Plan. The measures